REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA) Indira Nagar, BANGALORE- 560 038.

Dated

30-00-86 10 15 NOV 86.

Application No. 895 /86(7) WP No. 18559/82

Applicant

B. Santharam

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(Chief Engr, S.C. Paul

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SUBJECT: Sending copies of Order passed by the Bench in Application No. 895/86 CD

Please find enclosed herewith the copy of the Order/ Interim Order passed by this Tribunal in the above said Application 20-00-86. on

Encl: as above.

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(JUDICIAL)

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SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

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Vice Chairman

Mantrer (AM)

(KSP)VC/LHAR)AM OCTOBER 20,1986.

Case called. Applicant by Sri S.Ranganatha Jois. Respondents by Sri M.Padmarajaiah.

Sri Jois files a meno praying for permission to withdraw this application for the reasons stated in the memo. Permission sought for is granted. Application is dismissed as withdrawn. No costs.

VICE CHAIRMAN LATU

SO 2 MEMBER (1)